

(a) whether condition of Jolljivi-Madkot-Munsayari highway is very bad between Madkot and Munsayari in Pithoragarh District of Uttar Pradesh;

(b) if so, whether there is any proposal to spend some amount on the repair of the highway during 1990-91; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) The road between Jalljivi and Munsiyari has been developed only as a fair weather unsurfaced road, and therefore, it is fit only for plying light vehicles.

(b and c). A sum of Rs. 11.78 lakhs has been provided for maintenance/repairs of this road in 1990-91.

[English]

Delay In Sending P.P. Os to Pensioners

7704. SHRI RAM SAGAR (Saidpur): Will the PRIME MINISTER be pleased to state:

(a) whether C.D.A., Allahabad has been revising the pension in respect of the army personnel;

(b) if so, in how many cases the pension was revised from 1987 onward and after how much time Pension Pay Orders were sent/ issued;

(c) the steps taken to issue Pension pay Orders within the shortest possible time; and

(d) the cases in which Pension Pay Orders are yet to be issued together with the reasons for delay?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) Yes, Sir.

(b) to (d). Pension was revised in about 2.4 lakh cases from 1987 onwards. A computerised system for sanction of service pension, and revision of pensionary awards of army personnel below officer rank whose records are already on the computer, has been introduced so that pension is notified within 2 to 3 weeks to the receipt of claims.

Montreal Protocol

7705. SHRI MORESHWAR SAVE: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government have agreed to sign the Montreal Protocol;

(b) whether any conditions are being put to sign this Protocol; and

(c) if so, the details thereof and the reasons therefor?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROURAY): (a) No Sir.

(b) and (c). The issue is under examination.

Indian Statistical Service

7706. PROF. SHAILENDRANATH SRIVASTAVA: Will the PRIME MINISTER be pleased to state:

(a) whether the Indian Statistical Service is a Group 'A' Central Service;

(b) whether Officers of the Indian Statistical Service are appointed Advisors in the Planning Commission; if not, the reasons therefor; and

(c) whether direct recruits of the Indian Statistical Service having training in computer programming are offered posts in the

computer centre of the Department of Statistics or in the National Informatics Centre of the Planning Commission; if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI BHAGEY GOBARDHAN): (a) Yes, Sir.

(b) and (c). The posts of Adviser in the Planning Commission, the posts in the National Informatics Centre of the Planning Commission, and the posts (except that of the Executive Director) in the Computer Center of the Department of Statistics are not encadred in the Indian Statistical Service (ISS). As such, these posts cannot be filled in terms of the provisions of the ISS Rules. However officers of the ISS, who apply and who otherwise fulfil the criteria and requirements in respect of these posts are also eligible to be considered for appointment to the posts along with other eligible candidates. The post of Executive Director, Computer Centre of the Department of Statistics, is encadred in the ISS, and as such, only ISS Officers are eligible for appointment to that post.

L.T.C. Facilities to Government Employment

7707. SHRIGUMAN MALLODHA: Will the PRIME MINISTER be pleased to state:

(a) whether Leave Travel Concession for performing short journeys during gazetted holidays, prefixed or suffixed to Saturday/Sundays is admissible to the Central Government employees:

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) to (c). The admissibility of Leave Travel Concession to

a Government servant, as apparent from the name itself is linked to availing of some kind of leave. The concession is, therefore, admissible to a Government servant only if he takes leave of any kind in addition to gazetted holidays, Saturdays and Sundays. Members of his family can, however, avail of the Leave Travel Concession facility separately irrespective of the fact whether the Government servant takes any leave or not

Non-Utilisation of Funds by States

708 SHRI RAMAKRISHNA KONATHALA: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware of misappropriation or diversion of Central grants/funds by the States which are released to the State Government for the special purpose;

(b) if so, the details thereof, State/Union Territory-wise; and

(c) the remedial steps contemplated in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI BHAGEY GOBARDHAN): (a) to (c). Information is being collected and will be laid on the Table of the House.

Expenditure of Players participating In Fourth 'Asian Soft Ball Mens' Championship

7709. SHRI C.P. MUDALAGIRIYAPPA: Will the PRIME MINISTER be pleased to state:

(a) whether the entire expenditure on the players who represented India in the Third Asian Soft Ball Men's Championship held in Japan in 1985 was borne by Government;